

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 91/TT/2012

Date: 28.10.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination of Transmission Tariff for Combined Assets under Transmission System associated with Parbati-III-HEP in Northern Region for Tariff block 2009-14 period

Sir,

I am directed to refer to your reply vide affidavit dated 19.9.2013 on the above mentioned subject and to request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 11.11.2013:-

- 1) Year wise detail of IDC and IEDC claimed as per management certificate dated 19.9.2013 from schedule DOCO to actual commissioning of the assets;
- 2) If all the assets (including Asset-1) have been put under commercial operation, revised management certificate along with revised tariff forms and supporting documents for interest rate and repayment schedule;
- 3) Revised apportioned approved cost for the assets covered in the project "Prabhati-III HEP".

Yours faithfully,

Sd/-
(P. K. Sinha)
Asst. Chief (Legal)